

ITEM NO.807

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1454/2012

OM PRAKASH & ANR

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 08/02/2016 The bail application was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Ambhoj Kumar Sinha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the application for bail within next six weeks.

(Ashok Raj Singh)
Court Master

(Veena Khera)
Court Master

Signature Not Verified

Digitally signed by
ASHOK RAJ SINGH
Date: 2016.02.24
13:56:06 IST
Reason: